

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 28.10.2025

COURT OF REGISTRAR

(HYBRID MODE)

11:30 A.M.

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 6415 of 2025 in Comp. App. (AT) (Ins) No. ____ of 2025	C.S. Constructions Co. Pvt. Ltd. Vs. Sampoorn IAS Academy Pvt. Ltd.	Manish Kaushik
2.	I.A. No. 6416 of 2025 in Comp. App. (AT) (Ins) No. ____ of 2025	Employees Provident Fund Organisation, Thane Vs. Arun Kishanlal Bagaria	Kaushal Gautam

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